

Electricity Supply Un- Pending with
dertakings Acquisi- Select Committee.
tion Bill.

Public Gambling Bill . Do.

Verumpattamdars Bill . Do.

Restriction on Posses- Do.
sion and Ownership of
Lands Bill.

Special Rights in Lands Do.
Abolition Bill.

Irrigation Bill . Taken up for
consideration
but not passed.

Compensation for Ten- Do.
ants Improvements
Bill.

B. Non-official Bills

Debt Relief Bill . Pending with
Select Com-
mittee.

Completion of Nation- Do.
alisation of Trans-
port Bill.

Malayala Brahmin Bill Do.

Cochin Co-operative Introduced.
Land Mortgage Bank
(Amendment) Bill.

Artisans' Protection Bill Do.

Private School Teach- Do.
ers' Lot Improve-
ment Bill

Prevention of Eviction Do.
of Kudikidappukars
(Amendment) Bill.

SHRI GOVINDAN NAIR: Do Gov-
ernment propose to legislate into law
any of the pending non-official Bills?

SHRI GOVIND BALLABH PANT:
There are some non-official Bills.

SHRI GOVINDAN NAIR: I wanted
to know whether the Government
propose to legislate into law any of
the pending non-official Bills.

SHRI GOVIND BALLABH PANT:
Government will consider all the
official and non-official Bills that were
pending at the time.

PENDING CASES IN THE TRAVANCORE- COCHIN STATE

***386. SHRI GOVINDAN NAIR:** Will
the Minister for HOME AFFAIRS be
pleased to state:

(a) the present number of cases
taken up and pending trial under

section 107 of the Criminal Procedure
Code in Travancore-Cochin;

(b) the number of such cases pend-
ing trial for more than (i) one year;
(ii) two years; (iii) three years, and
(iv) four years; and

(c) the reasons as to why the juris-
diction over trial and conviction of
cases taken up under the above sec-
tion is still being vested in the exe-
cutive even after the separation of
the judiciary from the executive in
Travancore-Cochin State?

**THE MINISTER FOR HOME AFFA-
IRS (SHRI GOVIND BALLABH PANT):**
(a) to (c). The information is being
collected and will be laid on the Table
of the House as soon as possible.

रेल इंजनों के लिये नये ईंधन की खोज

***३८७. श्रीमती सावित्री निगम :** क्या
प्राकृतिक संसाधन तथा वैज्ञानिक गवेषणा
मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या जीलगोरा की ईंधन-अनु-
संधान-संस्था ने रेल इंजनों को चलाने के
लिए किमी नये किस्म के ईंधन का पता
लगाया है: और

(ख) यदि हा, तो इस ईंधन के उपयोग
से एक वर्ष में फी इंजन कितने कोयले की
बचत हो सकेगी ?

†[DISCOVERY OF A NEW FUEL FOR RUNNING LOCOMOTIVES

***387. SHRIMATI SAVITRY DEVI
NIGAM:** Will the Minister for
NATURAL RESOURCES AND SCIENTIFIC
RESEARCH be pleased to state:

(a) whether the Fuel Research
Institute, Jealgora has discovered a
new kind of fuel for running railway
locomotives; and

(b) if so, how much coal per
engine can be saved in a year by the
use of this fuel?]

†English translation.